

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Appeal (S.J.) No. 487 of 2006**

....

Bramhadeo Rawani & Ors. .... Appellants

Versus

The State of Jharkhand .... Respondent

....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellants : None  
For the Respondent : Mr. Shekhar Sinha, APP.

....

The matter was taken up through Video Conferencing. Learned counsel for the State had no objection with it and submitted that the audio and video qualities are good.

06/26.03.2021 Nobody appears on behalf of the appellants.

On last occasion, prayer for adjournment has been made by the learned counsel for the appellant.

Let this matter be listed when the Court starts functioning in the physical mode after the situation normalizes.

**(Rajesh Kumar, J.)**

*Shahid/*